

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 13th SEPTEMBER, 2023, 10:30 A.M.

CP (IB) No. 47/CB/2023

**Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	Sambandh Finserve Pvt. Ltd.
Under Section	10 IBC

For Petitioner (s)

Mr. Anupam Das, Adv.

For Respondent (s)

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ORDER

Ld. counsel Mr. Anupam Dash appears for the petitioner. Petitioner is directed to issue notice to all the creditors mentioned at page No. 249 by speed post and e-mail. Petitioner is also directed to issue notice to RD, ROC and Income Tax Authority by speed and e-mail. Registry is also directed to issue notice to RD, ROC and Income Tax Authority by e-mail. Petitioner has to file service affidavit at least three days prior to the next date of hearing. List the matter on 10.10.2023.

Sd

**Kaushalendra Kumar Singh
Member (Technical)**

Sd

**P. Mohan Raj
Member (Judicial)**